

a report from U.K. regarding beating up of Indian immigrants in a jail who were alleged to have been racially abused by white inmates ; and

(b) if so, the details thereof and action taken thereon ?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (PROF. K.K. TEWARI) : (a) Yes, Sir. One Indian immigrant was alleged to have been assaulted by white inmates during his detention in U.K.

(b) An enquiry is being carried out by the British Home Office and a report is still awaited.

Heavy Water from Norway

46. SHRI RAM BAHADUR SINGH : Will the PRIME MINISTER be pleased to state :

(a) whether Government had ordered for heavy water from Norway some time back ;

(b) whether the first and second consignments were lost in the transit ;

(c) if so, whether the ordered heavy water was insured ; and

(d) the details thereof and the reaction of Government thereon ?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE IN THE DEPARTMENTS OF OCEAN DEVELOPMENT, ATOMIC ENERGY, ELECTRONICS AND SPACE (SHRI K.R. NARAYANAN) : (a) No, Sir.

(b) to (d). Do not arise.

New Agreement with M/s. Bofors for Manufacture of Field Gun

47. SHRI MOHD. MAHFOOZ ALI KHAN : Will the Minister of DEFENCE be pleased to state :

(a) whether Government propose to enter into a new agreement with Bofors for the licensed manufacture of its field gun, Howitzer 77 and its ammunition ; and

(b) if so, the details thereof stating the decision taken by the Government in this regard ?

THE MINISTER OF DEFENCE (SHRI K.C. PANT) : (a) No, Sir.

(b) Does not arise.

Allocation to Kerala for Anti-Poverty Programmes

48. SHRI VAKKOM PURSHOTHAMAN : Will the Minister of PLANNING be pleased to state :

(a) whether the amount allocated to Kerala for anti-poverty programmes during the last three years has been fully utilised by the State Government ;

(b) if so, the details thereof ; and

(c) the amount of money allocated/to be allocated to Kerala for the current year for anti-poverty programmes ?

THE MINISTER OF PLANNING AND MINISTER OF PROGRAMME IMPLEMENTATION (SHRI MADHAVSINH SOLANKI) : (a) and (b) The amount allocated/released to Kerala for the anti-poverty programmes, viz., Integrated Rural Development Programme (IRDP), National Rural Employment Programme (NREP), and Rural Landless Employment Guarantee Programme (RLEGP), during the three years, 1985-86 to 1987-88, and the amount utilised by the State are as follow :

(Rs. Lakhs)

Anti-Poverty Programmes	Allocation/Release	Utilisation
I.R.D.P.	4454.78	5292.16
NREP	8580.95	7319.34
RLEGP	8006.68	7746.68

(c) The amount of money allocated to Kerala for the current year, i.e., 1988-89 for the anti-poverty programmes is given below :

(Rs. lakhs)

Anti-Poverty Programmes	Allocation
IRDP	1805.79
NREP	3462.27
RLEGP	2579.70

[Translation]

Names of Government Companies in Hindi

49. DR. CHANDRA SHEKHAR TRIPATHI : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether any directive has been issued to keep the names of Government Companies in Hindi ;

(b) if so, when and the number of companies which have been named in Hindi so far ;

(c) if not, whether Government will issue any directive to them to keep their names in Hindi ; and

(d) if so, when ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SONTOSH MOHAN DEV) : (a) Yes, Sir.

(b) Instructions regarding naming of new companies of the Central Government in Hindi have been issued on 5-1-88. In case of those companies which have already been given names in English the question of changing their names in Hindi has been left to the companies concerned. However, if any such company wishes to change its name for any reason, then it would be given a name in Hindi. Instructions as issued on 11-4-65 are already there that there could be no objection if public sector undertakings

were given Hindi or Indian names from the very beginning. Information regarding the number of companies which have been named in Hindi so far is not available in the Department of Official Language.

(c) and (d). Do not arise.

[English]

Resettlement of Afghan Refugees

*50. SHRI VIJAY N. PATIL : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether the United States have approached India to make major contribution to the resettlement of the Afghan refugees ; and

(b) if so, the reaction of Government thereto ?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI K. NATWAR SINGH) : (a) No, Sir.

(b) Does not arise.

Amount due to Karnataka for Hosting SAARC Meeting in 1986

51. SHRI V.S. KRISHNA IYER : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) the share of the Union Government due to Karnataka towards making arrangements for SAARC summit held in 1986 at Bangalore ;

(b) whether Government have paid its share to the Karnataka Government ; and

(c) if not, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI K. NATWAR SINGH) : (a) After estimating expenditure, the Karnataka Government had requested for Rs. 257.39 lakh from the Central Government which was given to them. They had also stated that they would be meeting the balance of their estimated expenditure themselves.

(b) and (c). After the conclusion of the Summit, the Government of Karnataka asked for an additional sum of Rs. 5 crores as they